

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:947

ANSWERED ON:29.11.2005

PROPOSAL FROM NGOS

Chavda Shri Harisinh Pratapsinh;Singh Deo Smt. Sangeeta Kumari

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether any proposal from Non-government Organisations has been approved under the Women and Child Development Scheme;
- (b) if so, the total number of proposals from Non- government Organisations received during the last three years, year-wise and State-wise;
- (c) the names alongwith the total number of the Non- government Organisations whose proposal have been accepted/rejected and are still lying pending till date; and
- (d) the total amount allocated under sanctioned proposals during the said period?

**Answer**

MINSITER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) Yes, Sir.

(b)&(c) The number of proposals received from NGOs and approved during the last three years, year-wise and State- wise is at Annexure-I.

The details of the NGOs to whom funds were released State-wise and Scheme-wise for the last three years are available in the respective Annual Report of the Department and Department's web site <http://www.wcd.nic.in>

(d) Scheme-wise and year-wise allocation made in Budget Estimates, Revised Estimates and Actual Expenditure, during the last three years is at Annexure-II.

Annexure-I

**SUPPORT FOR TRAINING EMPLOYMENT AND PROGRAMME (STEP)  
PROJECT PROPOSALS RECEIVED AND APPROVED**

**Proposals received Proposals approved**

S.No.	Name of the State	2002	2003	2004	2002-03	2003-04	2004-05
1.	Andhra Pradesh	4	10	4	-	-	-
2.	Arunachal Pradesh	4	8	12			
3.	Assam	16	33	6	3	3	1
4.	Bihar	-	-	-	-	-	-
5.	Chattisgarh	-	-	-	1	-	-
6.	Goa	-	-	-	-	-	-
7.	Gujarat	3	3	34	-	-	-
8.	Haryana	1	2	-	-	-	-
9.	Himachal Pradesh	3	4	15	-	-	-
10.	Jammu & Kashmir	2	1	-	-	-	-
11.	Jharkhand	-	-	1	-	-	-
12.	Karnataka	2	5	36	1	2	-
13.	Kerala	4	4	33	1	-	1
14.	Madhya Pradesh	2	2	9	-	-	-
15.	Maharashtra	7	3	4	1	3	1
16.	Manipur	8	25	43	-	1	2
17.	Meghalaya	-	-	1	-	-	-
18.	Mizoram	1	7	1	1	-	-
19.	Nagaland	8	13	78	1	2	-
20.	Orissa	7	3	5	3	-	-

21.	Punjab	3	2	3	2	-	-
22.	Rajasthan	1	10	33	2	1	-
23.	Sikkim	1	1	2	-	-	-
24.	Tamil Nadu	4	1	6	-	-	-
25.	Tripura	7	4	2	-	-	-
26.	Uttaranchal	3	5	5	1	-	-
27.	Uttar Pradesh	10	2	2	3	-	-
28.	West Bengal	-	5	21	1	-	-
Union Territories							
1.	A & Nicobar Islands	-	-	-	-	-	-
2.	Chandigarh	-	-	-	-	-	-
3.	Dadra & Nagar Haveli	-	-	-	-	-	-
4.	Daman & Diu	-	-	-	-	-	-
5.	Delhi	3	-	-	-	-	-
6.	Lakshadweep	-	-	-	-	-	-
7.	Pondicherry	-	-	-	-	-	-
Total		104	153	356	21	12	5

## SWAWLAMBAN SCHEME

### Project Proposals received/Approved during the year 2002,2003 and 2004

	2002	2003	2004				
S.N	Rec.	App.	Rec.	App.	Rec.	App.	
o. the State							
1.	Andhra Pradesh	190	190	6	2	141	4
2.	Assam	96	19	102	18	117	5
3.	Manipur	55	31	95	22	327	15
4.	Kerala	15	12	35	14	124	5
5.	Karnataka	6	1	25	10	240	8
6.	Nagaland	5	5	2	1	-	-
7.	West Bengal	88	70	26	13	289	25
8.	Maharashtra	21	9	83	25	147	12
9.	Orissa	17	14	16	9	57	32
10.	Gujarat	-	-	16	3	81	2
11.	J&K	22	1	79	15	-	-
12.	Tamilnadu	26	14	62	10	57	4
13.	Bihar	-	-	-	-	19	-
14.	Haryana	18	2	28	17	46	12
15.	Himachal Pradesh	-	-	4	-	4	1
16.	Madhya Pradesh	181	37	10	-	89	14
17.	Rajasthan	-	-	46	5	110	-
18.	Punjab	17	-	17	6	52	2
19.	Delhi	-	-	-	-	12	1
20.	Uttar Pradesh	519	137	208	69	5	1
21.	Uttaranchal	17	1	38	17	63	10
22.	Chhatisgarh	-	-	6	2	-	-
23.	Meghalaya	-	-	11	1	-	-
24.	Mizoram	-	-	44	-	-	-
25.	Tripura	-	-	34	-	8	-
26.	A.N. Islands	-	-	10	-	6	-
27.	Arunachal Pradesh	-	-	23	-	23	-
28.	Chandigarh	-	-	-	-	4	-
29.	Jharkhand	-	-	-	-	1	1
30.	Goa	-	-	-	-	1	-
31.	Sikkim	-	-	-	-	4	-
Total		1293	543	1076	259	2027	153

## SWADHAR SCHEME

### PROPOSALS RECEIVED AND SANCTIONED DURING 2002-03 TO 2004-2005

S.No	Name of the State	2002-03	2003-04	2004-05
		Prop. Recd	Sancd. Recd	Prop. Recd

1.	Andhra Pradesh	3	1	4	21	10
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2.	Assam	12	3		13	2	
3.	Delhi	1		3 3 1			
4.	Gujrat	6		4 3 1	2	2	
5.	Haryana	3		1 6			
6.	Himachal Pradesh	3					
7.	Jammu & Kashmir	2		2 1			
8.	Karnataka	6		1 16 3	7	12	
9.	Kerala	3	1				
10.	Madhya Pradesh	2	1		2		
11.	Maharashtra	13	1	16			5
12.	Mizoram	2	-	1			
13.	Manipur	7	18 1	10 9			
14.	Meghalaya	1		1			
15.	Nagaland	2		1			
16.	Orissa	10	10	1	30 20		
17.	Rajasthan	2		1 3	1		
18.	Tamilnadu	30		5 2	14	11	
19.	Triura	1					1
20.	Uttar Pradesh	2				2	1
21.	Uttaranchal	3		1			
22.	West Bengal	8		1 4	2 1		
23.	Chandigarh	1					
Total	117 21	93	11 109 72				

### Scheme of Working Women's Hostel

S.N Name of 2002-03 2003-04 2004-05  
o. the State  
Rec. App. Rec. App. Rec. App.

1	Andhra Pradesh	1	1	1	1	-	-
2	Assam	-	-	-	-	10	-
3	Chandigarh	-	-	1	1	-	-
4	Haryana	-	-	1	1	1	-
5	Karnataka	2	2	2	2	2	-
6	Kerala	4	3	3	3	8	-
7	Madhya Pradesh	1	1	-	-	2	1
8	Maharashtra	4	4	2	1	1	-
9	Manipur	-	-	-	-	11	-
10	Mizoram	-	-	1	1	-	-
11	Nagaland	-	-	-	-	29	-
12	Orissa	-	-	-	-	1	-
13	Punjab	1	1	-	-	-	-
14	Tamil Nadu	4	3	3	3	1	1
15	Uttar Pradesh	3	3	-	-	2	1
16	Uttaranchal	2	1	-	-	-	-
17	West Bengal	2	2	2	-	-	-
Total	24	21	14	13	68	3	

Total Proposals received - 106

Total Proposals sanctioned - 37

### SHORT STAY HOMES

2002-03 2003-04 2004-05

S.N	Name of o. the State	Rec.	App.	Rec.	App.	Rec.	App.
1	Andhra Pradesh	15	1	24	1	35	6
2	Assam	14	1	4	1	53	2
3	Manipur	1	0	3	0	19	2
4	Kerala	0	0	0	0	0	0
5	Karnataka	3	0	13	3	25	5
6	Nagaland	2	1	1	0	8	0
7	West Bengal	3	0	7	5	10	0
8	Maharashtra	17	2	26	5	1	1
9	Orissa	5	1	4	0	10	2
10	Gujarat	0	0	0	0	5	0
11	J & K	2	0	2	0	2	0

12	Tamil Nadu	22	12	27	11	8	2
13	Bihar	47	9	0	0	0	0
14	Haryana	0	1	3	0	0	0
15	Himachal Pradesh	1	1	0	0	1	0
16	Madhya Pradesh	18	6	15	5	0	0
17	Rajasthan	4	0	12	0	22	1
18	Delhi	2	0	0	0	0	0
19	Uttar Pradesh	62	5	4	0	3	1
20	Uttaranchal	0	0	0	1	0	0
21	Mizoram	1	1	2	0	3	0
22	Tripura	1	0	1	0	0	0
23	Chandigarh	0	0	1	0	0	0
24	Pondicherry	0	0	0	0	2	0
Total		220	41	149	32	207	22

## CRECHE SCHEME

Sl. No.	Name of States	2002-03	2003-04	2004-05
1.	Andhra Pradesh	11	32	27
2.	Aurnachal Pradesh	-	2	-
3.	Assam	16	15	5
4.	Bihar	-	2	-
5.	Chattisgarh	-	9	-
6.	Goa	-	-	-
7.	Gujrat	1	2	2
8.	Haryana	4	8	16
9.	Himachal Pradesh	-	1	-
10.	Jammu & Kashmir	-	-	-
11.	Jharkhand	-	-	1
12.	Karnataka	-	11	4
13.	Kerala	-	-	-
14.	Madhya Pradesh	1	4	1
15.	Maharashta	7	9	3
16.	Manipur	-	2	15
17.	Meghalaya	-	-	-
18.	Mizoram	-	-	-
19.	Nagaland	-	-	-
20.	Orissa	-	2	-
21.	Punjab	-	-	-
22.	Rajasthan	-	-	-
23.	Sikkim	-	-	-
24.	Tamilnadu	4	25	7
25.	Tripura	-	3	-
26.	Uttar Pradesh	3	12	-
27.	Uttranchal	1	-	2
28.	West Bengal	8	30	8
29.	A& N Islands	-	-	-
30.	Chandigarh	-	2	5
31.	NCT of Delhi	-	3	-
32.	D&N.Haveli	-	-	-
33.	Daman & Diu	-	-	-
34.	Lakshdweep	-	-	-
35.	Pondicherry.	-	-	-
Total		56	174	9br>

## GRANT- IN-AID SCHEME FOR COMBATING TRAFFICKING OF WOMEN & CHILDREN

### DETAILS OF PROPOSALS RECEIVED AND SANCTIONED DURING 2002-03 TO 2004-05

#### ( A ) TRAFFICKING OF WOMEN AND CHILDREN FOR COMMERCIAL SEXUAL EXPLOITATION

Name of the State	No. of proposals 2002-03	No. of proposals 2003-04	No. of proposals 2004-05
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Rec. Sanc. Rec. Sanc. Rec. Sanc.

Andhra Pradesh	3	2	0	1	0	0
Assam	0	0	0	6	0	
Chhatishgarh	0	0	0	0	2	0
Goa	1	0	0	0	0	0
Haryana	1	1	1	0	0	0
Karnataka	1	1	0	0	0	0
Maharashtra	11	1	7	0	4	5
Tamil Nadu	1	1	0	0	0	0
Uttar Pradesh	0	0	0	0	2	0
West Bengal	1	1	0	0	1	0
Delhi	1	1	0	0	0	0
Manipur	0	0	1	0	0	0
Pondicherry	1	1	0	0	0	0
TOTAL :	21	9	9	1	15	5

## (B) INNOVATIVE PROJECTS FOR CHILD WELFARE

States	2002-03		2003-04		2004-05	
	Rec.	App.	Rec.	App.	Rec.	App.

Karnataka	1	-	-	-	-	-
Andhra Pradesh	3	1	-	-	-	-
Maharashtra	1	1	-	-	-	1
Assam	-	-	2	1	1	-
Delhi	-	-	3	2	3	1
W.Bengal	-	-	2	-	-	-
Orissa	-	-	1	-	-	-
Manipur	-	-	4	-	6	-
Tamil Nadu	-	-	-	-	-	1
Total	5	3	12	3	10	3

## Annexure - II

### Department of Women and Child Development

#### Budget Estimates, Revised Estimates and Actual Expenditure for 2002-03, 2003-04 and 2004-05 for different Schemes.

(Rs. in Crores)

Sl. No.	Scheme	2002-03		2003-04		2004-05					
		BE	RE Exp.	BE	RE Exp.	BE	RE Exp.				
1	STEP	25.00	25.00	21.2	1	25.02	11.50	13.78	25.09	18.00	17.82
2	Swawlamban	25.00	25.00	24.50	25.00	20.00	19.35	25.00	25.00	25.00	7.18
3	Swadahr	15.00	10.00	4.04	15.00	1.00	1.12	3.00	3.99	4.21	
4	Hostels for Working women	15.00	8.00	6.00	10.00	5.00	5.14	10.00	7.00	4.82	
5	(i) Short Stay Homes (Plan)	15.00	11.00	10.42	15.00	34.35	13.69	15.00	14.40	13.76	
	(ii) Short Stay Homes (Non- Plan)	2.84	2.84	2.84	2.50	2.50	2.00	1.50	1.50	1.50	
6	(i) Creches (Plan)	12.00	8.00	8.00	20.00	8.00	6.03	30.00	16.92	10.49	
	(ii) Creches (Non - Plan)	15.00	15.00	14.67	14.50	14.40	13.19	14.00	13.33	9.81	
7	Social Defence										
	(i) Trafficking of Women and	1.50	1.10	0.49	1.50	0.55	0.47	4.00	0.80	0.37	

Children for  
CommercialSexual  
Exploitation and  
(ii) Innovative Projects for  
Child Welfare